

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2311  
ANSWERED ON:24.07.2014  
ELECTRIFICATION OF VILLAGES  
Kulaste Shri Faggan Singh

**Will the Minister of POWER be pleased to state:**

- (a) whether difficulties are being faced by the Government to provide electricity in certain parts of the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is contemplating some alternate measures to address the problem; and
- (d) if so, the time by which work on this is likely to be started?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PMUSH GOYAL )

(a) & (b) : The works relating to implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is satisfactory in the country. However, the implementation of RGGVY has been affected in a few districts in some of the States due to the following reasons:

# LWE Problem in certain districts mainly in Assam, Bihar, Chhattisgarh, Jharkhand and Odisha.

# Forest & Railway clearance mainly in Jharkhand and Odisha.

# Difficult terrain in some States.

# Very poor upstream rural electricity infrastructure in some States, especially Jharkhand.

# ROW and law & order problem in some of the States.

# Delay in providing list of BPL beneficiaries and land for the sub-stations by the State.

(c) & (d) : Based on the experience in implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana for X and XI Plan, the difficulties noticed have been taken care of while approving the continuation of RGGVY scheme for XII Plan and following alternative measures adopted:-

# DPRs to be prepared by States/DISCOMS based on actual field survey of each village & habitation, which is to be submitted online.

# State Level Standing Committee, headed by the Chief Secretary and consisting of Secretaries of Energy, Rural Development, Finance, Panchayat Raj, Forest, Revenue, Representative of REC etc. formed for recommending the projects to the Government of India for sanction, monitoring of progress and resolving implementation issues.

# On the request of Ministry of Power, Ministry of Rural Development has expanded the scope of District Level Vigilance and Monitoring Committee for `Review of RGGVY` as a regular agenda item in the District Level Vigilance and Monitoring Committee Meetings, to be chaired by the respective Member of Parliament.

# Quality monitoring mechanism has been made more stringent.

The Government of India has approved continuation of RGGVY during XII Five Year Plan in September, 2013 under which 273 projects have been sanctioned, covering electrification of 12468 unelectrified villages and release of free electricity connections to 1.33 crore BPL households .